

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.04.2025

NOTICE

Please take notice that the following matters were not taken up in **the Court – IV**. Both

of these matters were inadvertently notified twice vide Notices dated: 29.03.2025 &

17.04.2025 & the next dates of hearing in these matters were given as 29.04.2025 &

08.05.2025, respectively.

It is hereby informed to all concerned that the correct next date of hearing in the

		Appellants	Respondents
Comp. App. (AT)	Suraksha Asset Reconstruction Ltd.	Chitranshul A. Sinha	Ashish Wad
(Ins) No. 1902 of	Vs.		Meghna Rao
2024 & I.A. No.	Municipal Corporation of Greater		Harshit Goel
1300, 1737 of	Mumbai & Ors.		Siddharth
2025			Dharmadhikari
			Swati Arya
	With		
Comp. App. (AT)	Bank of India	Aditya Kumar	Ashish Wad
(Ins) No. 2014 of	Vs.		Siddharth
2024 & I.A. No.	Municipal Corporation of Greater		Dharmadhikari
7554 of 2024 &	Mumbai & Ors.		Swati Arya
1736 of 2025			Naman Tandon
			Harshit Goel
			Meghna Rao-R2
	(Ins) No. 1902 of 2024 & I.A. No. 1300, 1737 of 2025 Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024 &	InterferenceVs.(Ins) No. 1902 of 2024 & I.A. No. 1300, 1737 of 2025Vs.Municipal Corporation of Greater Mumbai & Ors.2025WithKenter Vis.Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024 & Mumbai & Ors.	(Ins) No. 1902 of 2024 & I.A. No. 1300, 1737 of 2025Vs. Municipal Corporation of Greater Mumbai & Ors.WithVithComp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. Municipal Corporation of Greater Municipal Corporation of Greater Municipal Corporation of Greater

matters is 08.05.2025.

By order of Hon'ble Chairperson -Sd/-Registrar